

Indian Bank	1	—
Indian Overseas Bank	4	2
New Bank of India	1	7
Punjab & Sind Bank	1	3
Vijay Bank	2	1
State Bank of India	15	8
State Bank of Mysore	1	—
State Bank of Patiala	2	2
The Laxmi Commercial Bank	1	3
Oriental Bank of Commerce	—	2
State Bank of Bikaner & Jaipur	—	2
Andhra Bank	—	1
Karnataka Bank Limited	—	2
United Industrial Bank	—	1
The Sangli Bank Ltd.	1	—
Magadh Gramin Bank	3	—
Sagar Gramin Bank	1	1
Alwar Bharatpur Anchalick Bank	—	1
Uttarbanga Ksh, Gr. Bank	—	2
Mohghyr Ksh. Gramin Bank	—	1
Pragotish Gaonlia Bank	—	1
Bhurdhwan Gr. Bank	—	1
Puri Gramya Bank	—	2
Balasore Grm. Bank	—	1
Madhubani Ksh. Gramin Bank	—	1
<b>Total</b>	<b>77</b>	<b>69</b>

वनस्पति निर्माता कम्पनियों द्वारा चर्बी के आयात सम्बन्धी नियम

823. श्री अजित कुमार मेहता :  
श्रीमती किशोरी सिन्हा :  
श्री सुब्रह्मण्यम स्वामी :

क्या वाणिज्य मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि वनस्पति के निर्माण में लगी अनेक कम्पनियां पिछले तीन वर्षों के दौरान नियमों के अनुसार चर्बी का आयात कर रही थी ;

(ख) यदि हां, तो इन कम्पनियों को किन नियमों के अधीन इस आयात की अनुमति दी गई थी ;

(ग) यदि नहीं, तो इन वनस्पति निर्माताओं ने वनस्पति के निर्माण के लिए आयातित चर्बी किन क्षेत्रों से प्राप्त की ; और

(घ) क्या सरकार ने इन कम्पनियों द्वारा भविष्य में ऐसे आयात के लिए लाइसेंस न जारी करने का निर्णय किया है ?

वाणिज्य मन्त्रालय में राज्य मन्त्री (श्रीमती राम दुलारी सिन्हा) : (क) वनस्पति के उत्पादन में पशु चर्बी के प्रयोग की संगत कानून के अंतर्गत अनुमति नहीं है।

(ख) से (घ) प्रश्न नहीं उठते।

**Reduction of access to IMF facilities  
opposed by India**

824. SHRI B.V. DESAI :  
SHRI CHITTA MAHATA :

Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that the IMF interim committee has decided to reduce access to IMF facilities from the current level of 150 per cent of the quota to a two-tier arrangement ;

(b) if so, whether under the new arrangement access will be limited generally to 102 per cent of the quota and in exceptional cases to 125 per cent of the quota ;

(c) whether the Indian delegation at the interim committee's meeting in Washington very strongly opposed the proposal on the ground that the reduction was unwarranted and retrograde ; and

(d) if so, to what extent this decision of the IMF will affect India and the reaction of the Indian Government on this decision ?

THE MINISTER OF FINANCE (SHRI PRANAB MUKHERJEE) : (a) and (b) The Interim Committee concluded that access to the Fund resources under the enlarged access policy during 1984 should be subject to annual limits of 102 and 125 per cent of quota, 3 years limit of 306 and 375 per cent of quota and cumulative limits of 408 and 500 per cent of quota depending on the seriousness of the member's balance of payments need and the strength of the adjustment effort

(c) and (d) The Indian delegation opposed moves which will have the effect of reducing the limits under Enlarged Access Policy. Our delegation strongly advocated for substantial Fund financing for the developing countries engaged in the adjustment efforts to improve their balance of payments. As the present decision is applicable for the access policy during 1984, it does not govern India's existing arrangements with the Fund.

राष्ट्रीयकृत बैंक द्वारा गाय की चर्बी के आयात के लिए फर्मों को अग्रिम ऋण देना

825. श्री भीर्मासिंह :

श्री सत्येन्द्र नारायण सिंह :

श्रीमती प्रमिला दण्डवते :

क्या वित्त मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि राष्ट्रीयकृत बैंकों द्वारा गाय की चर्बी का आयात और व्यापार करने के लिए कई संस्थानों को अग्रिम ऋण दिए गए ;

(ख) यदि हाँ, तो इस सम्बन्ध में पूरा व्यौरा क्या है ;

(ग) ये अग्रिम ऋण कितने समय व ब्याज दर पर दिए गए ; और

(घ) क्या इन संस्थानों ने निश्चित समय के अन्दर ऋण की अदायगा कर दी है ?

वित्त मन्त्रालय में उप मन्त्री (श्री जनार्दन पुजागी) : (क) से (घ) सूचना एकत्र की जा रही है और यथा उपलब्ध एवं नियमों के अधीन अनुज्ञेय सूचना सभा पटल पर रख दी जाएगी ।

#### Shortage of small Coins in Bombay

826. SHRI RATANSINH RAJDA : Will the Minister of FINANCE be pleased to state :

(a) whether Government are aware that the severe shortage of small denomination coins in the City of Bombay and other major urban centres is not only causing untold hardship to people, but has become the cause of tension, strife and quarrels ;

(b) what made the Reserve Bank of India to close down coin-receipt counters in the cities ; and

(c) what steps, if any, are taken by Government against its own agencies. viz. Reserve Bank of India staff, Railways and semi-Government agencies, like BEST, who collect large amounts of small denomination and indulge in unhealthy practices hand in glove with anti-social elements ?